

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
Company Appeal (AT)(Ins) No. 772 of 2019

IN THE MATTER OF:

Mr. Basab Biraja Paul & Anr.

...Appellants

Versus

**Edelweiss Asset Reconstruction
Company Ltd. & Anr.**

...Respondents

Present

**For Appellant: Mr. Abhijeet Sinha, Ms. Neeha Nagpal, Mr. Vishvendra
Tomar and Mr. Amit Vyas, Advocates.**

**For Respondent: Mr. Sunil Fernandes and Mr. Darpan Sachdeva,
Advocate for R-1
Mr. P.V. Dinesh and Mr. R.S. Lakshman Advocates for
Respondent No. 2.**

ORDER

21.08.2019 Post this appeal 'for orders' on 26th August, 2019. Appeal may
be disposed of on the next date.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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